

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00176/2019

DATED THIS THE 26TH DAY OF APRIL, 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Tanaji Vishwanath Sagar,
S/o Vishwanath Sagar,
Working as BPM Ujani 585 421
A/w Santhpur Bidar District
(address for service) ...Applicant

(By Party in person)

Vs.

1.Union of India,
Represented by Secretary to Govt.
Ministry of Communication and IT
Department of Post,
Dak Bhavan, Sansad Marg,
New Delhi – 110 001.

2. Chief Post Master General,
Karnataka Circle, Palace Road,
Bangalore 560 001

3.Post Master General,
North Karnataka Region,
Dharwad-580 001.

4.Director of Postal Service,
North Karnataka Region,
Dharwad-580 001.

5.Supdt of Post Offices,
Bidar, On Bidar 585 401. ...Respondents

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Party in person is not present. On earlier dates also he was not present nor notices served. For non-prosecution, OA is dismissed. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk